Notification of the Ministry of Home Affairs

SHRI HARIN PATHAK: Sir, I beg to lay on the Table, under subsection (3) of section 18 of the Central Reserve Police Force Act, 1949, a copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 456 (E) dated the 5th June, 2003, publishing the Central Reserve Police Force Group 'A' (General Duty) Officers Recruitment (Amendment) Rules, 2003 [Placed in Library See No. L.T. 7779/03]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INFORMATION TECHNOLOGY

SHRI KARTAR SINGH DUGGAL (Nominated) Sir, I beg to lay on the table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Information Technology (Thirteenth Lok Sabha) -

- (i) Fiftieth Report on 'The Indian Post Office (Amendment) Bill, 2002' relating to the Department of Posts
- (ii) Fifty-first Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Twenty-seventh Report (Thirteenth Lok Sabha) on "Implementation of New Telecom Policy '1999' relating to the Department of Telecommunications (DoT)
- (iii) Fifty-second Report on 'Conditional Access System (CAS)' relating to Ministry of Information and Broadcasting.
- (iv) Fifty-third Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Thirteenth Report (Thirteenth Lok Sabha) on "Functioning of Telecom Regulatory Authority of India (TRAI)" relating to the Department of Telecommunications (DoT)